- (c) what was the earlier price of each and when was it fixed alongwith the MAPE allowed:
- (d) whether it is a fact that the scheme of price control of finished medicines is being operated for the poor people; and
- (e) what steps have been taken to expedite the fixation of prices?

THE MINISTER OF INDUSTRY (SHRI J- VENGAL RAO). (a) to (c)

and (e) A ceiling price of Rs. 9.50 has already been notified for 3's pack of Rifampicin 600 mg capsules under DP-CO, 1987, on 15-11-1988 and a price of Ns. 104.21 has been fixed for 4xl0's pack of Rifampicin-P capsules produced by M/s. Mercury Labs, based on Rifampicin plus INH plus vitamin B6 on 3-11-1988. Details of prices fixed under DP-CO, 1979 are not readily available.

(d) Yes, Sir.

## Manufacture of Rifampicin

1994. DR. BAPU KALDATE; Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that his Ministry granted permission to certain organised sector units for- the manufacture of Kifampicin under delicensing scheme;
- (b) if so, what are the details of phased manufacturing programme in each case and what his Ministry allowed;
- (c) whether it is a fact that companies are not importing intermediate as per phased manufacturing programme; and
- (d) if so, what action has been taken against them?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO). (a) Certain organised sector units have been granted registrations for manufacture of Rifampicin under the delicensing scheme.

(b) Under the PMP, manufacture of Rifampicin from intermediate stage is allowed for a period of two years.

(c) and (d) Whenever violation of PMP has come to the notice of the Government appropriate action has been taken.

## Determination of Ethambutol Prices

1995. SHRI CHOWDHARY RAM SE-WAK Will the Minister of INDUSTRY be pleased to state;

- (a) whether the maximum prices for producers of Ethambutol have been fixed with effect from the 17th August, 1988 and if so, what are these prices;
- (b) what was the actual production of the base year of each of these producers on which the actual costs were determin-ned;
- (c) what is the achievable production that has taken into consideration for each producer for the purpose of determining prices; and
- (d) what is the production of each that has been taken into consideration for the purpose of determining weighted average price?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO). (a) The price of Ethambutol bulk drug has been fixed under DPCO 1987 as under:—

		Rs. per kg.
M/s.	Lupin Ltd.	600.00
M/s.	Cadila Labs	984.00
M/s.	Themis Ltd.	861.00
M/s.	Aarti Ltd.	752.00
Price	for formulation	759.00

(b) to (d) The price was fixed based on the recommendation of the BICP

## **Production of Ethambutol**

1996. SHRI ASHOK NATH VERMA: Will the Minister of INDUSTRY be pleased to state;

fa) whether it is a fact that production of Ethambutol is being monitored by his Ministry;